GOVERNMENT OF TELANGANA LEGISLATURE (RECP. & PROT.) SECRETARIAT

CIRCULAR

Circular No.223/R&P/2018-6.

Dated:06.09.2020.

As per the orders of the Hon'ble Chairman and Hon'ble Speaker, entry into the Lobby of the Legislature is **STRICTLY for the Members** only.

The Members' Lounge is meant exclusively for the use of Members and necessary instructions have been issued to security personnel accordingly. Therefore, strangers are not permitted to enter into the Lounge.

All the Officers, Personal Staff of Minister and Staff of Legislature Party Offices strictly shall adhere to the instructions.

The Chief Marshal is directed to strictly adhere to the above directions and ensure no police personnel enter the Lobby area.

Dr. V. NARASIMHA CHARYULU, SECRETARY TO STATE LEGISLATURE.

To

All Entry Pass Holders.

Officers/ Staff of Other Departments.

Peshi Staff of all the Ministers/Political Officers of Assembly & Council.

Media Reporters/Photographers/Cameramen etc.

All Legislature Party Offices.

The Chief Marshal, Council and Assembly.

Copy to:

The Legislature (Secretary's Peshi) Secretariat.

The Notice Board.

// FORWARDED :: BY ORDER //

SECTION OFFICER.